## CENTRAL ADMINISTRATIVE TRIBUNAL

## CALCUTTA BENCH

MA No. OA No. OA.973 of 1996. CPC'No.

Date of order: 27.5.97.

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

## FAIJUDDIN & IRS.

-VS-UNION OF INDIA & ORS.

For the petitioner(s): Ms.K.Banerjee.counsel.
For the respondents: Mr.P.K.Arora.counsel.

## ORDER

Hearing the ld.counsel for both the parties, we consider this to be a fit case for adjudication. The application is additted accordingly subject to question of limitation remaining open.

Reply, if any, to be filed within 4 weeks.

It is stated by both the parties that a similar case being 0.A.No.4 of 1995 is listed for hearing on 16th July,1997 after admission. We, therefore, direct that this case shall also be listed on the same date.

ANDY

(M.S.Mukherjee)
Member(A)

(A.K. Chatterjee) Vice-Chairman.